

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 326 of 2013

Dated : 13th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corporation Ltd. Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya
Mr. Atul Singh - consultant

Counsel for the Respondent(s) :

ORDER

Post the matter for hearing on **18.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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